



\$~34

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 159/2025

ISHA FOUNDATION

.....Plaintiff

Through: Mr. Manik Dogra, Senior Advocate with Mr. Simranjeet Singh, Mr. Gautam Talukdar, Mr. Rishabh Pant and Mr. Yajat Gulia, Advocates.

versus

## GOOGLE LLC & ORS.

....Defendants

Through: Mr. Aditya Gupta and Ms. Asavari Jain, Advocates for D-1.

Mr. Varun Pathak, Mr. Shyamal Anand and Ms. Charu Sharma, Advocates for D-3.

Mr. Shrey Yadav, Mr. Mayank Yadav and Mr. Pradumn Gautam, Advocates for D-4.

Mr. Shahrukh Ejaz and Ms. Devika Samant, Advocates for D-6.

Mr. Sahil, Advocate for D-9.

Mr. Deepak Gogia and Mr. Aadhar Nautiyal, Advocates for D-12.

## **CORAM:**

#### HON'BLE MS. JUSTICE JYOTI SINGH

ORDER 09.05.2025

%

# **CS(OS) 159/2025**

- 1. List before the learned Joint Registrar for completion of service and pleadings and for further proceedings on 08.07.2025, the date already fixed.
- 2. The date of 09.07.2025 before Court stands cancelled.

## **I.A. 6732/2025** (*U/o 39 R- 1 & 2, CPC, 1908*)

3. List before Court on 09.09.2025.

JYOTI SINGH, J

MAY 09, 2025/RW